

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

125. C.P.(IB)-988(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: State Bank of India

V/s.

Shri. Vikas Takawane Personal Guarantor to cd M/s Siddheshwar
Industries Pvt Ltd.

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Kairav Trivedi, Resolution Professional in person and Adv.
Siddharth Shamkar appearing for the Respondent are present.
2. List this matter on **28.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)